

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-/189 ND/2019

In the matter of :

State Bank of India

Vs.

Namdhari Food International Pvt. Ltd.

.. PETITIONER

..RESPONDENT

SECTION

Under Section 7 of IBC, 2016

Order delivered on 19.9.2019

Coram :

Dr. Deepti Mukesh,

Hon'ble Member (Judicial),

Shri Kapal Kumar Vohra,

Hon'ble Member (Technical)

For the Petitioner/Op. Creditor : Mr. Abhishek Anand Adv., Mr. Anant R. Rangi Adv.  
For the Respondent/Corporate Debtor :

ORDER

List the matter before Regular Bench on 25.09.2019.

- Sd -

(K.K. Vohra)

MEMBER (TECHNICAL)

- Sd -

(DR. DEEPTI MUKESH)

MEMBER (JUDICIAL)